

अफ्रीकी देशों से निकाले गए भारतीयों  
का पुनर्वास

\*1139. श्री श्री० प्र० त्यागी : क्या  
वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे  
कि :

(क) क्या सरकार ने उन लाखों  
भारतीय नागरिकों के पुनर्वास के बारे में कोई  
योजना बनाई है जो पूर्वी अफ्रीका के देशों से  
बलात् निष्कासित किये जाने के बाद भारत  
आने वाले हैं ;

(ख) यदि हां, तो उस योजना की  
कल्पना क्या है ;

(ग) 15 मार्च, 1968 तक पूर्वी  
अफ्रीका के देशों को सदा के लिये छोड़ने  
के बाद कितने भारतीय भारत आये ; और

(घ) सरकार ने इन भारतीयों को  
किस प्रकार बसाया है ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF EXTERNAL AFFAIRS  
(SHRI SURENDRA PAL SINGH):  
(a) to (d). The number of Indian  
nationals in East African countries is  
about 10,000. There has been no case  
of forcible expulsion of any of them.  
Consequently, there is no need to for-  
mulate any scheme for their rehabili-  
tation. The vast majority of persons  
of Indian origin in East African coun-  
tries are citizens of U.K. and hold Bri-  
tish passports. Their rehabilitation,  
consequent upon forcible expulsion, is  
the responsibility of the Government  
of the United Kingdom. Government  
of India do not have precise informa-  
tion about the number of Indian na-  
tionals who have arrived in India from  
East Africa up to the 15th March, 1968.

श्री श्री० प्र० त्यागी : क्या सरकार को  
इस बात की जानकारी है कि ईस्ट अफ्रीका में  
जो भारतीय लोग रहते हैं उन के पास अरबों  
रुपयों का फारेन एक्सचेंज है जो कि इंग्लैंड  
में जमा है और वह ऐसे लोग हैं जो कि भारतवर्ष

में अपने फारेन एक्सचेंज को लाकर यहाँ की  
इंडस्ट्रीज और व्यापार में बहुत सहायता  
करेंगे ? आज उन के पास ब्रिटिश पासपोर्ट  
है । क्या गवर्नमेंट ने उन को अपने हार्ड  
कमिश्नर के द्वारा अपनी ओर से यह सलाह  
नहीं दी थी कि वह ब्रिटिश सिटिजन बनें ।  
आज वह भारतीय, जिन के पास ब्रिटिश  
पासपोर्ट हैं, इंडियन सिटिजनशिप लेना चाहते  
हैं । मैं जानना चाहता हूँ कि क्या भारत  
सरकार उनको इस प्रकार की सुविधायें  
देगी कि वह अपने रुपये और मशीनरी के  
साथ यहाँ आकर बस सक ?

श्री सुरेन्द्र पाल सिंह: यह पहले बतलाया  
जा चुका है कि उन को किसी वक्त इंडियन  
गवर्नमेंट ने यह सलाह नहीं दी कि वह ब्रिटिश  
पासपोर्ट ले ल । अगर उन्होंने लिया है तो  
अपने आप लिया है । अगर वह यहाँ आना  
चाहते हैं तो वह यहाँ के कानून के अनुसार  
आ सकते हैं ।

श्री श्री० प्र० त्यागी : मंत्री महोदय ने  
जो स्टेटमेंट दिया है वह बहुत अतिपूर्ण है ।  
इस लिये मैं थोड़ा सा स्पष्टीकरण चाहता हूँ ।  
जिस समय श्री पन्त वहाँ इंडियन हार्ड कमिश्नर  
थे, उन्होंने केनया की आजादी के पहले वहाँ  
के भारतीयों को इस प्रकार का सलाह दी थी  
कि उन लोगों का भला भारतीय सिटिजनशिप  
में नहीं है । वह अपनी डुएल सिटिजनशिप  
एक्सेप्ट करायें । और इस तरह से हार्ड  
कमिश्नर की सलाह पर उन्होंने ब्रिटिश  
सिटिजनशिप ली । आज आप उन लोगों को  
इस प्रकार की स्थिति में लाकर खड़ा कर देते  
हैं । मैं यहाँ पर एक सूचना देना चाहता हूँ कि  
वहाँ के लोगों में भारतवर्ष के प्रति एक विद्रोह  
की भावना पैदा हो गई है और वह लोचले हैं  
कि ब्रिटेन ने भी उन को लात मार दी और  
भारत ने भी उन को लात मार दी, अब वह  
कहाँ जायेंगे ? चूंकि इस में आप की जिम्मेदारी  
है इसलिये मैं आप से जानकारी चाहता था  
कि जो लोग ब्रिटिश पासपोर्ट लेकर भारत  
आना चाहते हैं, उन को आप इस की सहूलियत

हेंगे या नहीं। आप कहते हैं कि आप को कोई जिम्मेवारी नहीं है।

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): Firstly, about this question whether the High Commissioner advised the citizens there to take U.K. citizenship or not, the point is that at that time there was no Kenyan citizenship, perhaps the High Commissioner's view was that till it becomes available it would be in the interest of the people of Indian origin to take U.K. citizenship. They were asked to take Kenyan citizenship as soon as it was available. It may be that because it was not available earlier, they took U.K. citizenship, but the intention was that immediately Kenyan citizenship was offered after Independence, they would take that.

I think, the second point was this. We have already had long discussions over the help which the Indian Government will give to these people. As we have said, it is the responsibility of the U.K. Government to look after their own nationals. It is an unheard of thing that any country should repudiate its own passports, the passports which it had given. Therefore, we feel that it is in the interest of those people of Indian origin themselves that we press their case with the U.K. Government. We have already said that, if there are individual cases, if there are hard cases, we would naturally consider them. I am told that, from 1st December, 1967, about 20 families holding U.K. Passports have applied and have been allowed to re-settle here permanently on special grounds.

श्री श्री० प्र० त्यागी : जो भारतीय वहाँ अपनी फैक्ट्रियाँ बगैरह चला रहे हैं और व अपनी मशीनें बगैरह ले कर यहाँ आना चाहें या नई मशीनें खरीद कर अगर लेकर यहाँ उनको स्थापित करना चाहें और इस

तरह से अपने आप को रिसेटल करना चाहे तो क्या उनकी ड्यूटी फ्री मशीनें लाने की अनुमति सरकार देगी ?

श्री सुरेन्द्र पाल सिंह : वहाँ से आने वाले कुछ सामान, स्टाक इन ट्रेड मशीनें बगैरह अपने साथ अगर लाते हैं तो उसके बारे में सुविधा दी जाती है।

SHRI RANGA: He should speak a little more slowly. He goes on gudu-gudu-gudu like a mail train. We are not able to follow what he says.

SHRI R. BARUA: According to the present estimate, there are as many as 8 million people of Indian origin settled all over the world. Recent indications are that particularly in the West African countries they are going to face rather rough weather. May I know whether the Government of India have got a prospective thinking about how to meet any eventuality in which a big slice of this population may be faced with difficulty, and if so, what it is?

SHRI SURENDRA PAL SINGH: Apart from Kenya, there are no other countries in the world where Indians are required to leave the country or where any difficulties are being placed in their way. No such problem has arisen anywhere else except in East Africa.

श्री शिंदरे : भारतीय प्रोविजन के जिन लोगों ने ब्रिटिश पासपोर्ट ले रखे हैं उनके यहाँ से केनिया की नीति या और जो दूसरे देश हैं उनकी नीति तो स्पष्ट हो गई है लेकिन ऐसे भी बहुत से भारतीय वहाँ हैं जिन्होंने पोर्बेगीज पासपोर्ट ले लिया है और उन ने बारे में उन देशों की नीति क्या है क्या इसकी कोई इन्फार्मेशन सरकार के पास आई और अगर आई है तो क्या वह उस नीति को बतलायेगी ?

श्री सुरेन्द्रपाल सिंह : उनकी नीति तो जितने भी कारेन पासपोर्ट होल्डर्स हैं जहाँ तक हमारा ब्याल है, सब के लिए एक सी है चाहे वे यू० के० के पासपोर्ट होल्डर्स हों या पुर्तगाल के हों।

श्री शिकरे : भारतीय जो वहाँ हैं उनके पास पोर्चुगीज पासपोर्ट हैं।

SHRI LOBO PRABHU: It will not be contested that we should be proud of our country. It may be hoped that one day very soon we shall be able to say like the Romans:

"*Cives Romanus sum*".

and say in this particular case 'I am a citizen of India'. Under these circumstances, have Government considered that those who did not elect to take the Indian passport or the Kenyan passport but took the British passport should not receive special consideration from this Government, which they spurned.

SHRI SURENDRA PAL SINGH: We have already said that whenever we receive any applications from Indians abroad—they may be holding British passports or some other kind of passports—that they want to become citizens of India, due consideration will be given to their applications on humanitarian and compassionate grounds.

SHRI K. N. PANDEY: As the Prime Minister has just stated, it is really surprising that the UK Government should dishonour their own passports, and the Government of India are making efforts to set the matter settled. Suppose, even after these efforts the matter is not settled. Then, what is going to happen to those people who are coming from Kenya?

SHRIMATI INDIRA GANDHI: It is not possible to say anything about that now. As the Deputy Minister has just said, we have to give opportunity to the British Government to honour the assurances which they have given. If

they do not honour them then we have to consider the matter further. But I would like to inform the House that after the 6th March when this Act came into force, there has been a smaller number of applications for going to the U.K., and there has also been some relaxation in Kenyan Government's policy not to force out these people.

SHRI HEM BARUA: We accuse the U.K. of betrayal of these Indians in Kenya with British passports. Betrayal it is, no doubt. But may I know whether the attention of Government has been drawn to certain press reports in the Western countries which accuse the Indian Government of betraying by putting visa restrictions on the entry of those Indians of Kenya into India who hold British passports? Do Government not think that we have some moral responsibility? May I draw your attention to the book "My African journey" by Sir Winston Churchill where he has said that Indians in Kenya have played an honourable part?

SHRIMATI INDIRA GANDHI: We fully acknowledge the part which Indians have played all over East Africa. They have played a great role in developing the country. We are fully aware of it. But I do not think that the conclusion which the hon. Member has derived from some newspaper reports is correct. We are concerned about these people but we have also to see what their rights are. They have chosen British nationality taking everything into view. Their first preference now, at least of some of them; is to get into Britain or to take advantage of its nationality. We are doing everything to help them in this.

SHRI HEM BARUA: We do not approve of these Indians in Kenya accepting British passports. Indians should have accepted Indian passports or Kenyan passports. Whatever that might be, it is a wrong which they have done. But if our Government perpetrates another wrong, then two wrongs would not make one right.

MR. SPEAKER: It is a matter of opinion.

श्री अटल बिहारी वाजपेयी : क्या प्रधान मंत्री जी को यह पता है कि केनिया से जो भारतीय आते हैं उनके ऊपर यह बंधन लगाया जाता है कि वे हर हफ्ते पुलिस थाने में जा कर अपनी रिपोर्ट दें ? व हे बे घर में हों या देश के और किसी कोने में घूमते हों क्या उनके लिए हर हफ्ते पुलिस थाने में जा कर अपनी रिपोर्ट देना जरूरी है ? क्या सरकार उन्हें अपराधी समझती है और अगर नहीं समझती है तो यह बंधन क्यों लगाया गया है ?

श्री ब० रा० भगत : यह जरूरी नहीं है। माननीय सदस्य ने मेरा ध्यान इस ओर दिलाया है और मैं इसकी तहकीकात कर रहा हूँ। यह बिल्कुल जरूरी नहीं है कि वे हर हफ्ते पुलिस थाने में जायें।

श्री अटल बिहारी वाजपेयी : एक तरफ तो कह रहे हैं कि जानकारी प्राप्त कर रहे हैं और दूसरी तरफ यह कह रहे हैं कि जरूरी नहीं है। मैं अपनी जानकारी के माध्यम पर यह कह रहा हूँ। केनिया से जो भारतीय आए हैं उन्होंने यह शिकायत की है कि उन्हें हर हफ्ते थाने में जाना पड़ता है।

MR. SPEAKER: He has denied it on the face of it, but he has said that he will enquire further.

SHRI JYOTIRMOY BASU: I have got an important piece of information and I want to give it to the House.....

MR. SPEAKER: First, I should call those Members who have not even put one question so far. The hon. Member may await his chance.

SHRI JYOTIRMOY BASU: Nowadays, I am sitting silent and waiting.

SHRI S. R. DAMANI: In the past, many persons of Indian origin who came back to our country from abroad

have suffered a great deal on account of the ambiguous customs and income-tax laws. May I know whether in the light of this experience, our customs and income-tax laws have been amended so that in future they would not be harassed?

SHRI SURENDRA PAL SINGH: I do not know whether the law itself has been amended, but there are a number of facilities which are given to these people who come from abroad. If you like, I can read them out.

MR. SPEAKER: No, it can be placed on the Table.

SHRI PILOO MODY: Let him read out the catalogue of hindrances.

SHRI RANGA: The Prime Minister has said that she would like to wait until she knows what preference our own people would give to the British passport and to settling down in Britain and getting whatever advantages they could of the British passport. Would Government once again give some consideration to the suggestion that had already been made that a Commonwealth Conference should be convened at our instance in order to consider this very important matter? Have they given any consideration to it or would they give any consideration to the possibility of raising this matter at the United Nations in view of the fact that according to our own admission, no country till now except on this occasion has ever repudiated its responsibilities towards its nationals as indicated in its passports?

SHRIMATI INDIRA GANDHI: As I implied in my reply, any hard individual cases will certainly be considered. But we do not wish to provide any occasion for the British Government to shirk their responsibility towards their own nationals, irrespective of racial or other origin.

With regard to the Commonwealth, it is a suggestion which has been made from that side earlier on, and I had said that we would certainly give it consideration.

**SHRI RANGA: U.N. also.**

**SHRI MANUBHAI PATEL:** I am asking with reference to Question 1142(a). On account of this complex problem of passports and citizenship, a large number of Indians in Africa who find their future insecure have expressed a desire to invest huge finances in India. It is not a small amount. It may help to minimise the gap in the Fourth Plan resources.

What is the difficulty with Government in acceding to the request of these people to invest finances here in India?

**THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI):** They are welcome to bring it here. Who is standing in their way? They are coming in their own way.

**SHRI LOBO PRABHU:** They cannot bring that from there.

**SHRI MORARJI DESAI:** We have said that they can bring it if they are allowed there to bring it here.

**SHRI B. R. BHAGAT:** They are allowed to bring the money.

श्री वे. गे. शंकर शर्मा : केनिया में रहने वाले भारतीय चाहे धनी हों या गरीब, जहाँ वे शताब्दियों से रहते आये हैं, वे उस स्थान को छोड़ कर वे भारत आना कभी पसन्द नह करेगें। मैं माननीय मंत्री, श्री भगत जी से यह पूछना चाहता हूँ कि जब वे हाल ही में केनिया गये थे, तो क्या उन्होंने वहाँ के अधिकारियों से इस सम्भावना पर भी विचार विमर्श किया था कि केनिया में जो लोग पहले से बसे हुए हैं वे वहाँ उसी प्रकार पहले की तरह सम्मानपूर्वक रह सकेंगे।

श्री ब० रा० भगत : वे भविष्य में सम्मानपूर्वक रह पायेंगे या नहीं, इस के बारे में भी बातचीत हुई थी। जो केनिया के इतिहास, वास्तविक, हैं वे तो कहां पसलिया-

में के मैम्बर भी हैं और सरकार में भी हैं। उन के बारे में हमारे बातचीत करने की कोई जरूरत नहीं है। जो उन के पासपोर्ट-होल्डर्स हैं, उन से भी बातचीत हुई और केनिया सरकार से भी बातचीत हुई। धीरे-धीरे, जैसे जैसे उन को मोका मिलता है, वे बाहर जाते हैं। अभी यह जो रस हुआ था, उस साथ केनिया सरकार ने सब को वर्क-परमिट देना रोक दिया था। लेकिन अब वह एक दो साल के लिए दे रही है। कल अखबारों में वहाँ के एटार्नी-जैनेरल का, जो कि वहाँ के कैबिनेट के मंत्री हैं, यह बयान आया है कि वह चाहेंगे कि इस तरह पैनिंग न हो, और वह इस बात की कश्चिद करेंगे कि यहाँ पर उन को आक्रियत हो। निकट भविष्य में ता शायद कोई पैनिंग की जरूरत न हो' लेकिन जह तक दूर भविष्य का संबंध है पासपोर्ट-होल्डर्स को अपनी सुविधा के अनुसार अपना भविष्य सोचना पड़ेगा।

**SHRI JYOTIRMOY BASU:** I will read out from a news item which has appeared and Government can say what their reaction is to it. This is from Kampala, Uganda dated March 2.

"An estimated 200 Asians who were holding Indian or British passports have received orders to leave Uganda within 30 days because they were wrongly issued permits by Uganda's immigration authorities.

"Letters issued to them say their permits—issued several years ago—are not in order and should never have been issued".

The point is that persons holding Indian citizenship are asked to get out. Why should the Government of India remain silent spectators to this and do nothing about it?

**SHRI SWELL:** When a question is asked about Indians in East Africa being ejected, the Ministers look blank. Is it a fact that persons holding Indian

citizenship who have been ejected from Uganda cannot come here?

**SHRI SURENDRA PAL SINGH:** Firstly, the question relates to Kenya.....

**MR. SPEAKER:** The question is about Indians in East Africa of which Uganda is a part.

**SHRI B. R. BHAGAT:** Certain orders for expulsion of Indian citizens were there but they were subsequently withdrawn by the Uganda Government.

#### Indian Banks in Ceylon

\*1140. **SHRI SHIVA CHANDRA JHA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Indian banks operating in Ceylon, have been put under certain restrictions;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (**SHRI B. R. BHAGAT**): (a) to (c). The Government of Ceylon has imposed certain restrictions on foreign banks, including Indian banks, regarding the opening of accounts by Ceylonese nationals. As these do not constitute discrimination specially directed against Indian banks, Government have made no representation to the Government of Ceylon.

**श्री मधु लिमये :** क्या श्रीलंका सरकार ने भी बैंको पर सौशल कंट्रोल किया है ?

**श्री शिवचन्द्र झा :** क्या यह सही नहीं है कि सीलोन में विदेशी बैंको पर जो रेस्ट्रिक्शन लगाये गये हैं, भारतीय बैंको ने उन को मानने से इन्कार कर दिया है जब कि दूसरे विदेशी बैंको ने वे शर्तें कबूल कर ली हैं; यदि हाँ, तो क्या भारतीय बैंको ने स्वतः ऐसा किया है या भारत सरकार के आदेश पर ?

**श्री ब० रा० भगत :** हमारी सूचना ऐसी नहीं है। अगर माननीय सदस्य के पास कोई सूचना है तो वह हमें दें। भारतीय बैंको ने क्या करने से इन्कार कर दिया है ?

**श्री शिव चन्द्र झा :** सीलोन सरकार ने यह शर्त लगाई है कि विदेशी बैंक अपने फ्रैंड्स की सरटैन परसेटिज डेवलपमेंट के लिये अवश्य लगायें। दूसरे विदेशी बैंक तो इस के लिये राजी हो गये हैं, लेकिन हिन्दुस्तानी बैंक ऐसा करने के लिये तैयार नहीं हुए हैं। मैं यह जानना चाहता हूँ कि क्या भारतीय बैंको ने यह फ्रैंसला अपने आप किया है या भारत सरकार के आदेश पर किया है।

**श्री ब० रा० भगत :** हमारे पास ऐसी कोई सूचना नहीं है।

**श्री शिवचन्द्र झा :** मैं यह जानना चाहता हूँ कि सीलोन में जो हिन्दुस्तानी बैंक हैं, वे किस भारतीय इंडस्ट्रियल कन्सर्न के हैं और वे प्रतिवर्ष कितना मुनाफा भारत को भेजते हैं।

**श्री ब० रा० भगत :** बैंको और दूसरी कम्पनियों के बाहर मुनाफा भेजने पर भी रोक लगाई गई है।

**श्री शिवचन्द्र झा :** मैं ने यह भी पूछा है कि वे बैंक किस भारतीय इंडस्ट्रियल कन्सर्न के हैं—बिड़ला, टाटा, किस के हैं।

**श्री ब० रा० भगत :** अगर माननीय सदस्य बैंको के नाम जानना चाहते हैं, तो स्टेट बैंक आफ इण्डिया, इण्डियन प्रोब्रसीज बैंक और इण्डियन बैंक ये तीन बैंक वहाँ पर हैं।

**SHRI D. N. TIWARY:** After the imposition of these restrictions, has the business of Indian banks in Ceylon gone down. If so, to what extent?